

Police training centres in Kerala

950. SHRI K.E. ISMAIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Central Government have not given to Kerala any of the specialized Police Research/training institutes, while several other States are given this;

(b) whether Government of Kerala has approached Government of India with a proposal for setting up a unit of Central Detective Training School in Kerala; and

(c) if so, the details thereof and what is the decision of the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir. A Recruit Training Centre-III, CRPF has been set up in Kerala at Pallipuram, Trivandrum.

(b) No Proposal has been received from the Government of Kerala for setting up a unit of Central Detective Training School in Kerala.

(c) Does not arise in view of (b) above.

Talks with terrorist/secessionist organisations

†951. DR. MURLI MANOHAR JOSHI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have held dialogues with the representatives of different terrorist and secessionist organisations of the country during the last two years:

(b) if so, the names of organisations with whom dialogues have been held and when;

(c) whether certain organisations have agreed to lay down arms for joining the mainstream as a result of these dialogues; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Peace dialogue is on with the National Socialists Council of Nagaland (Isak/Muivah) [(NSCN(I/M)]. Last meeting was held between 22nd —24th June, 2006. The talks are

†Original notice of the question was received in Hindi.